

Pending power projects for environment clearance

3130. SHRI DEVENDER GOUD T.: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that 26 projects from power sector are pending before the Ministry for clearance;
- (b) if so, the details of each of the projects that are pending for clearance;
- (c) the reasons for pendency of each of such project, project-wise; and
- (d) the details of efforts her Ministry is making to clear the projects in the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) There are now 29 power projects pending for environmental clearance in the Ministry. The reason for pendency and the details are given in Statement-I, II and III (*See below*). The main reasons for pendency are delay in submission of complete information by the project proponent, inadequate data and deficiency in the Environment Impact Assessment (EIA)/Environment Management Plan (EMP) report.

(d) The Ministry has taken various steps to facilitate timely decision on the projects by constituting sector specific Expert Appraisal Committees (EACs), convening regular meetings of the EACs every month, preparation of sector specific technical guidance manuals and uploaded on the Ministry website to facilitate better preparation of EIA-EMP Reports by the project proponents etc.

Statement-I*Details of pending thermal power projects for environmental clearance as on 31.03.2013*

Sl. No.	Project Details	Status
1	2	3
Chhattisgarh		
1	No. J-13012/87/2010-IA.II(T) Name: Expansion by addition of 1x600 MW coal based TPP (Phase-II) at village Bade Bhandar, Chhote Bhandar, Sarwani and Amali Bhauna, Tehsil Pussore District: Raigarh Company: M/s Korba West Power Co. Ltd.	Application for consideration for environmental clearance received in March, 2013. Will be placed in forth coming Expert Appraisal Committee (Thermal) EAC(T) meeting scheduled in April, 2013.
2	No: J -13012/69/2 010-1A II (T) Name: Expansion by addition of 2x660 MW (Unit 5 & 6) Imported Coal based TPP in Korba Tehsil & Distt, in Chhattisgarh. Company: M/s Lanco Amarkantak Power Ltd.	Was placed in the meeting of EAC (T) scheduled during October, 2012. Project was deferred and additional information received along with application for re-consideration for environmental clearance received in March, 2013. Will be placed in forth coming EAC (Thermal) meeting scheduled during April, 2013.
3	No: J-13012/78/2009-1A II (T) Name: 2x660 MW Coal Based TPP at villages Birra, Siladeshi and	Was placed in the meeting of EAC (T) scheduled during June, 2012.

1	2	3
	Gatwa, in Bamnidhi Taluk District: Jangir Champa, Chhattisgarh Company: M/s MB Power (Chhattisgarh) Ltd.	Project was deferred and additional information sought received along with application for re-consideration for environmental clearance received in March, 2013. Will be placed in forth coming EAC (Thermal) meeting scheduled during April, 2013.
Karnataka		
4	No. J-13012/92/2011-IA.II(T)Name: Expansion by addition of 30 MW of Co-generation Power Plant District Belgaum State: Karnataka Company: M/s Shree Renuka Sugars Ltd.	Was placed in the meeting of EAC (T) scheduled during Octobe, 2012. EC recommended. Additional information sought from Project Proponent (PP) is awaited.
Madhya Pradesh		
5	No. J-13012/53/2011-IA.II(T) Name: 380 MW Gas Based CCPP Plant atvillage Vijaipur District: Guna State: Madhya Pradesh Company: M/s GAIL (India) Ltd.	Was placed in the meeting of EAC (T) scheduled during October, 2012. Project was deferred and additional information from project proponent is awaited.
6	No: J-13012/120/2008-1A 11 (T) Name: 2x660 MW Super-Critical Technology Imported Coal Based TPP at village Lalapur District; Shahdol, Madhya Pradesh	(Was last placed in the meeting of the EAC (T) scheduled during April, 2012. The proposal was deferred and additional information sought from PP was awaited. Hence proposal was de-listed)

Company: M/s SJK Powergen Ltd

On receipt of additional information the project was placed again in the EAC (T) meeting held in January, 2013. Project was again deferred due to incomplete information and additional information sought from PP awaited.

Maharashtra

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| 7 | No: J-13012/112/08-IA-II (T) Name: 2100 MW Gas based combined cycle power plant at village Kondgaon, Taluka Roha
District: Raigad, Maharashtra
Company: M/s Urban Energy Generation Pvt. Ltd. | EC recommended but additional information sought regarding change in project profile and reconsidered in the 62nd meeting held in December, 2012.
Committee reiterated its recommendation for EC. File under process. |
| 8 | No.: J-13012/86/2008-IA 11 (T) Name: 2100 MW Gas Based Thermal Power Plant at village Vangni, in Raigad Distt., in Maharashtra
Company: M/s Urban Energy Ltd. | Was placed in the meeting of EAC (T) scheduled during April, 2012.
Additional information sought received along with application for re-consideration for environmental clearance received in March, 2013. Will be placed in forth coming EAC (Thermal) meeting scheduled during April, 2013. |
| 9 | No.: J-13012/34/2012-IA II (T) Name: Expansion by addition of 19.8 MW Bagasse based co-generation Power Project at village Venunagar, Post-Gursale, Taluka Pandharpur in
District: Solapur
Company: M/s Shri Vithal Shakari Sakhar Karkhana Ltd. | The proposal for environmental clearance has been received and will be placed in the coming meeting of EAC (T) scheduled in April, 2013. |
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1	2	3
Odisha		
10	No: J-13012/2/2007-IA II (T) Name: 2x660 MW Super critical coal based Thermal Power Project District: Dhenkanal Company: M/s CESC Ltd.	The proposal was placed in the meeting of EAC (T) held in March, 2013. The proposal was deferred due to incomplete information and additional information has been sought from project proponent which is awaited.
Tamil Nadu		
11	No. J-13012/155/2008-1 A.II(T)Name: 4000 MW UMPP of at village Cheyyur, District Kancheepuram. State: Tamil Nadu Company: M/s Coastal Tamil Nadu Power Ltd.	The proposal was placed in the meeting of EAC (T) held in February, 2013. Project deferred due to incomplete information and additional information sought has been received along with application for re-consideration for environmental clearance in March, 2013. The proposal will be placed in forth coming EAC (TI) meeting scheduled in April, 2013.
Uttar Pradesh		
12	No. J-13012/144/2007-1A.TI(T)Name: 2x660 MW Coal based Extension Units at Obra Thermal Power Station, District Sonbhadra State: Uttar Pradesh Company: M/s UP Rajya Vidyut Utpadan Nigam Ltd.	The proposal was placed in the meeting of EAC (T) held in November, 2012. Project was deferred and additional information sought from PP awaited.

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| 13 | No. J-13012/50/2010-IA.II(T)
Name: 500 MW (Stage-IV) Coal Based
Feroz Gandhi Unchahar Thermal Power Project
District: Raebareli State: Uttar Pradesh
Company: M/s NTPC Ltd. | The proposal was placed in the meeting of EAC (T) held in January, 2013.
Project deferred. Additional information sought from PP has been submitted and was placed in the 66th Meeting of EAC (Thermal) held in February, 2013, wherein it was decided that a site visit need to be undertaken by sub-group of the EAC. On submission of the site visit report the proposal was placed in the meeting held in February, 2013.
The proposal has been recommended for environmental clearance. |
| 14 | No. J-13012/3/201 I-A.II(T) Name: 2x660 MW Super critical coal based Thermal Power Project
District: Mirzapur
Company: M/s Welspun Energy UP Pvt. Ltd. | The proposal was placed in the meeting of EAC (T) held in March, 2013.
Proposal incomplete and additional information sought from project proponent is awaited. |
| 15 | No: J-13012/204/10-IA-II (T) Name: 50 TPHFBC Boiler & Installation of 8 MW Captive Power Plant at Thakurdwara,
District: Moradabad, Uttar Pradesh
Company: M/s Pasupati Acrylon Ltd. | The proposal was placed in meeting of the EAC (T) held in February, 2012.
Additional information sought from project proponent have been received now and will be placed in the coming meetings of EAC (Thermal) scheduled in April, 2013. |
| West Bengal | | |
| 16 | Name: 2x20 MW coal based captive power plant at village Bhumaraichak
District: Haldia
Company: M/s MCC PTA India Corpn. Pvt. Ltd. | Application for consideration for environmental clearance received March, 2013 and will be placed in the next meeting of EAC (T). |
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Statement-II*Details of pending hydropower project proposals for environmental clearance as on 31.03.2013*

Sl. No	State	Hydroelectric Project Details	Status
1	2	3	4
1	Karnataka	Gundia Hydroelectric Project (200 MW) in District: Hassan & Dakshin Kannada, Karnataka by M/s. Karnataka Power Corporation Ltd.	The Expert Appraisal Committee (EAC) recommended for environmental clearance (EC) at its meeting held in June, 2010 with the condition that the Ministry may consider the recommendation of the Western Ghats Ecology Expert panel (WGEEP). The WGEEP report mentioned that the project may be rejected. MoEF has further constituted a High Level Working Group under the Chairmanship of Dr. K. Kasturirangan, Member, Planning Commission for taking a view on the way forward to implement the WGEEP report.
2	Uttarakhand	Naitwari Mori HEP (60 MW) Project in District: Uttarkashi, Uttarakhand by M/s Satluj Jal Vidyut Nigam Ltd	The project has been approved by the Competent Authority for according EC. However, Forest clearance yet to be obtained after which the EC will be issued.
3	Uttarakhand	Devsari HEP (252 MW) in District: Chamoli, Uttarakhand by M/s Satluj Jal Vidyut Nigam Ltd	Linked with the outcome of Sh. Chaturvedi Committee report, which has been been submitted just now. The case is being examined.

4	Arunachal Pradesh	Hirong HEP (500 MW) Project in District: West Siang Arunachal Pradesh by M/s. Jaypee Arunachal Power Ltd	Considered by EAC in November, 2012. EAC sought additional information/clarification which is awaited from the project proponent.
5	Madhya Pradesh	Bina Complex Irrigation and Multipurpose Project (24 MW + 10 MW) District: Sagar in Madhya Pradesh M/s. Water Resources Department, Govt. of Madhya Pradesh	EAC considered during February, 2012 and sought additional information/clarification. Reply is awaited from Project proponent.
6	Himachal Pradesh	Lurhi HEP Stage-I Project (775 MW) District: Kinnaur in Himachal Pradesh by M/s. SJVN Ltd	Considered by EAC in November, 2012. EAC recommended for EC with conditions. Based on the environmental flow study, the capacity has been reduced from 775 MW to 600 MW. The same was placed before the EAC in the meeting held in February, 2013. The committee sought clarification on revised impact on environmental flow and muck disposal as a result of change in planning of the HEP. To be considered again during next EAC meeting.
7	Himachal Pradesh	Seli HEP Project (400 MW) District: Kinnaur in Himachal Pradesh by M/s Moser Baer Projects Ltd	The project has been approved by the Competent Authority for according EC. However, Forest clearance (FC) is yet to be obtained after which EC order would be issued.

1	2	3	4
8	Sikkim	Teesta-IV HEP Project (520 MW) in North Sikkim District, Sikkim by M/s. NHPC Ltd	The project was recommended by EAC in its meeting held in February, 2013 for EC. FC has also been obtained. Now, the approval of the competent authority will be obtained.
9	Himachal Pradesh	Chhatru HEP Project (120 MW) District: Lahul & Spiti in Himachal Pradesh by M/s DCM Shriram Infrastructure Ltd	The project was reconsidered by EAC on 27-28,th April, 2012. The EAC sought additional information. Reply is still awaited from the project proponent
10	Jammu and Kashmir	Baglihar Stage-II HEP Project (450 MW) in Ramban District, Jammu and Kashmir by M/s J&K Development Power Corporation	EAC recommended for EC. Approval of the competent authority will be obtained after Forest Clearance received is from State Government.
11	Jammu and Kashmir	New Ganderbal HEP Project (93 MW) in New Ganderbal District, Jammu and Kashmir by M/s J&K Development Power Corporation	This project was considered by EAC in its meeting held on 26-27th December, 2012. The project was reconsidered in the meeting held in March, 2013 by EAC along with additional information/clarifications. The EAC recommended EC for the project.
12	Uttarakhand	Jeelam-Tamak HEP (108 MW) in Chamoli District of Uttarakhand by M/s.THDC India Ltd	Considered by EAC during March, 2013. The EAC sought additional information. The reply is awaited.

Statement-III

*Details of pending nuclear power project proposal for
environmental clearance as on 31.03.2013*

1.	Haryana	4x700 MWe Haryana Atomic Power Project at Village Gorakhpur, District Fatehabad, Haryana of M/s Nuclear Power Corporation of India Ltd.	Proposal considered by the Expert Appraisal Committee in March, 2013. Minutes under finalization.
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Development of Zoological parks

3131. SHRI HISHEY LACHUNGPA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of zoological parks in the country, State-wise;

(b) whether Government has finalized a vision document for the development of zoological parks and birds sanctuaries in the country, particularly in the State of Sikkim; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) Yes, Sir. There are 195 recognized zoological parks in the country. State-wise A details is given in the Statement (*See below*).

(b) and (c) The Central Zoo Authority has prepared a document "Vision 2020" for future development of Zoological Parks in the country which includes Himalayan Zoological Park, Gangtok in the State of Sikkim also. The Birds Sanctuaries do not come under the purview of the Central Zoo Authority.

Statement

Number of Recognized Zoological Parks in the country, State-wise

State/Union Territory	No. of recognized Zoological Parks
1	2
Andaman and Nicobar Islands	1
Andhra Pradesh	19